

**In the Court of Sh. Manish Kumar Soni, HPAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Rajat Rana s/o Sh. Madan Lal, r/o Village Kangri, P.O. Nareli, Tehsil Sujanpur District Hamirpur (H.P.).
2. Smt. Nancy Devi d/o Sh. Om Prakash, r/o Village Bajrui, P.O., Tehsil & District Hamirpur (H.P.). . .Applicants.

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Rajat Rana and Smt. Nancy Devi have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents before the court of undersigned stating therein that they have solemnized their marriage on 15-06-2024 as per Hindu rituals and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 19-09-2024. In case no objection is received by 19- 09-2024 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 09-08-2024.

Seal.

Sd/-  
*Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, District Hamirpur (H.P.).*

---

**In the Court of Sh. Manish Kumar Soni, HPAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Abhishek aged 28 yrs. s/o Sh. Hans Raj, r/o Village Darobi, P.O. Himmer, Tehsil Bamson at Tauni Devi, District Hamirpur (H.P.).
2. Ms. Dhempol Batulanon Pioquinto aged 32 yrs. d/o Mr. Ramon Idolog Pioquinto, r/o Rosario, Malinao Aklan, Republic of the Philippines . .Applicants.

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Abhishek and Ms. Dhempol Batulanon Pioquinto have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court, stating therein that they have solemnized their marriage on 07-07-2023 as per Hindu rituals. The notices had been issued to the general public on dated 23-08-2023, but applicant could not make their presence before this court within three months. The applicants have again filed an application before this court for registration of their marriage accordingly.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 30-09-2024. In case no objection is received by 30-09-2024 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 21-08-2024.

Seal.

Sd/  
*Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, District Hamirpur (H.P.).*

**In the Court of Sh. Manish Kumar Soni, HPAS, Sub-Divisional Magistrate-cum-Additional  
District Registrar of Marriages, Sub-Division Hamirpur (H.P.)**

In the matter of :

1. Sh. Sunil Kumar s/o Late Sh. Piar Chand, r/o Village Chheorin, P.O Bohni, Tehsil & District Hamirpur (H.P.)

2. Smt. Roshani Devi d/o Sh. Prakash Chand, r/o Village Dhamrola, P.O Jakhyol, Tehsil Bhoranj, District Hamirpur (H.P.) . . Applicants.

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage U/S 8(3) of Himachal Pradesh Registration of Marriage Act, 1996.

Whereas, an application U/S 8(3) of Himachal Pradesh Registration of Marriage Act, 1996 has been received from Sh. Sunil Kumar & Smt. Roshani Devi alongwith documents & affidavits stating therein that they have solemnized their marriage on dated 18-04-2024 and same could not be registered under the Act *ibid* in the office of the Local Registrar (Marriages)-cum-Secretary, Gram Panchayat Balh, Development Block Hamirpur, District Hamirpur (H.P.) within stipulated period due to unavoidable circumstances.

Now, therefore, the general public is hereby informed through this notice that if any person having any objection regarding registration of this marriage may file his/her objections personally or in writing before this court on or before 30-09-2024. In case no objection is received by

30-09-2024. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-08-2024.

Seal.

Sd/-

*Sub-Divisional Magistrate-cum-Additional District Registrar of Marriages,  
Hamirpur, District Hamirpur (H.P.).*

---

**In the Court of Sh. Manish Kumar Soni, HPAS, Sub-Divisional Magistrate-cum-Additional  
District Registrar of Marriages, Sub-Division Hamirpur (H.P.)**

In the matter of :

1. Sh. Ankit Dhiman s/o Sh. Jagdish Chand, r/o Village & P.O. Mohin, Tehsil & District Hamirpur (H.P.)

2. Smt. Kritika Katna d/o Sh. Joginder Katna, r/o Village Baroha, P.O Dugha, Tehsil & District Hamirpur (H.P.) . . Applicants.

*Versus*

General Public

*Subject.*— Registration of Marriage U/S 8(3) of Himachal Pradesh Registration of Marriage Act, 1996.

Whereas, an application U/S 8(3) of Himachal Pradesh Registration of Marriage Act, 1996 has been received from Sh. Ankit Dhiman & Smt. Kritika Katna alongwith documents & affidavits stating therein that they have solemnized their marriage on dated 27-11-2023 and same could not be registered under the Act *ibid* in the office of the Local Registrar (Marriages)-*cum*-Secretary, Gram Panchayat Balh, Development Block Hamirpur, District Hamirpur (H.P.) within stipulated period due to unavoidable circumstances.

Now, therefore, the general public is hereby informed through this notice that if any person having any objection regarding registration of this marriage may file his/her objections personally or in writing before this court on or before 23-09-2024. In case no objection is received by 23-09-2024. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 09-08-2024.

Seal.

Sd/-

*Sub-Divisional Magistrate-cum-Additional District Registrar of Marriages,  
Hamirpur, District Hamirpur (H.P.).*

**In the Court of Sh. Manish Kumar Soni, HPAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Sanjeev Kumar s/o Sh. Raj Kumar, r/o Village & P.O. Khagal, Tehsil & District Hamirpur (H.P.).
2. Smt. Priyanka Kumari d/o Sh. Sanjay Kumar, r/o Village Jiana, P.O. Panyali, Sub-Tehsil Galore, District Hamirpur (H.P.)-177 040. Applicants.

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Sanjeev Kumar and Smt. Priyanka Kumari have filed an application u/s 5 of Special Marriage Act, 1954 alongwith affidavits and supporting documents before the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage can file his/her objections personally or in writing before this court on or before 10-09-2024. In case no objection is received by 10-09-2024, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 03-08-2024.

Seal.

Sd/-  
*Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, District Hamirpur (H.P.).*

---

**In the Court of Sh. Manish Kumar Soni, HPAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Parveen Kumar s/o Sh. Hari Ram, r/o Village Vikas Nagar (Daruhi), P.O. Daruhi, Tehsil and District Hamirpur (H.P.).
2. Smt. Ankita Rani d/o Sh. Kishori Lal, r/o Village Luharda, P.O. Utpur, Tehsil Bamson at Tauni Devi, Distict Hamirpur (H.P.). Applicants.

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Parveen Kumar and Smt. Ankita Rani have filed an application u/s 15 & 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents before the court of undersigned stating therein that they have solemnized their marriage on 10-03-2022 as per Hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 25-09-2024. In case no objection is received by 25- 09-2024 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 09-08-2024.

Seal.

Sd/-  
*Marriage Officer-cum-Sub-Divisional Magistrate,  
Hamirpur, District Hamirpur (H.P.).*

**In the Court of Sh. Manish Kumar Soni, HPAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Vikas Rathore s/o Sh. Dilawar Singh, r/o H. No. 70, W. No. 1, Hira Nagar, Hamirpur, Tehsil & District Hamirpur (H.P.).

2. Smt. Kranchi Thakur d/o Sh. Dinesh Kumar, r/o Village Amned, P.O. Bharthian, Tehsil & District Hamirpur (H.P.) *Applicants.*

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage.

Sh. Vikas Rathore and Smt. Kranchi Thakur have filed an application u/s 15 &16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents before the court of undersigned stating therein that their marriage ceremony has been performed on 14-08-2024 at Tikker, Tehsil & District Hamirpur (H.P.) as per the Hindu ritual and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage can file his/her objections personally or in writing before this court on or before 30-09-2024. In case no objection is received by 30- 09-2024. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 23-08-2024.

Seal.

Sd/-  
*Marriage Officer-cum-Sub-Divisional Magistrate,*

**In the Court of Sh. Manish Kumar Soni, HAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Satish Kumar s/o Sh. Kishan Chand, r/o Village Balu, P.O. Bharthian, Tehsil & District Hamirpur (H.P.)-177 029.

2. Smt. Poonam d/o Sh. Amar Singh, r/o Village Nanot, P.O. Uhal, Tehsil Bamson at Tauni Devi, District Hamirpur (H.P.)-177 022.

*Versus*

General Public

*Subject.*— Notice of intended Marriage.

Sh. Satish Kumar and Smt. Poonam have filed an application under section 5 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 28-09-2024. In case no objection is received by 28-09-2024, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 14-08-2024.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Hamirpur, District Hamirpur (H.P.).*

---

**In the Court of Sh. Manish Kumar Soni, HAS, Marriage Officer-cum-Sub-Divisional  
Magistrate, Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Saurabh Verma s/o Sh. Dharam Singh, r/o Village & P.O. Tikkar Khatrian, Tehsil Bamson at Tauni Devi, District Hamirpur (H.P.)-177 025.

2. Smt. Anita Devi d/o Sh. Baru Ram, r/o Village Shimola, Bindauli, P.O. Kotibhunch, District Sirmaur (H.P.)-173 027.

*Versus*

General Public

*Subject.*— Notice of intended Marriage.

Sh. Saurabh Verma and Smt. Anita Devi have filed an application under section 5 of Special Marriage Act, 1954 alongwith affidavits supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 28-09-2024. In case no objection is received by 28-09-2024, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 14-08-2024.

Seal.

Sd/-

*Marriage Officer-cum-SDM,  
Hamirpur, District Hamirpur (H.P.).*

---

**In the Court of Sh. Sanjay Kumar, HAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Bhoranj, District Hamirpur (H.P.)**

1. Amamn Kumar s/o Sh. Titu Ram, r/o Village Sadhrian, P.O. Tarkwari, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 24 years.

2. Manju Devi d/o Sh. Budh Tamga, c/o Dhani Ram, Ward Member, r/o Anu Kalan, Ward No. 2, P.O. Tehsil & Distt. Hamirpur (H.P.) aged 22 years.

*Versus*

General Public

Amamn Kumar s/o Sh. Titu Ram, r/o Village Sadhrian, P.O. Tarkwari, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 24 years & Manju Devi d/o Sh. Budh Tamga, c/o Dhani Ram, Ward Member, r/o Anu Kalan, Ward No. 2, P.O. Tehsil & Distt. Hamirpur (H.P.) aged 22 years have filed an application alongwith affidavits in this court u/s 16 of the Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony at Village Sadharian on dated 12-07-2024 as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objections personally or in writing before this court on or before 26-09-2024. After that no objection will be entertained and marriage will be registered accordingly.

Issued today on 13-08-2024 under my hand and seal of the court.

Seal.

Sd/-  
(SANJAY KUMAR, HAS),  
Marriage Officer-cum-SDM,  
Bhoranj, District Hamirpur (H.P.).

---

**In the Court of Dr. Rohit Sharma, HAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Sujanpur, District Hamirpur (H.P.)**

In the matter of :

1. Deepak Kumar aged 29 years s/o Sh. Dhyan Singh, r/o Village Barain, P.O. Karot, Tehsil Sujanpur, Distt. Hamirpur (H.P.).
2. Pooja Majumdar aged 20 years d/o Sh. Ramesh Majumdar , r/o Village Chukti Deoria, P.O. Kichha, Tehsil & Distt. Udham Singh Nagar (U.K.) .. Applicants.

*Versus*

General Public

*Subject.*— Notice of the Intended Marriage.

Deepak Kumar aged 29 years s/o Sh. Dhyan Singh, r/o Village Barain, P.O. Karot, Tehsil Sujanpur, Distt. Hamirpur (H.P.) & Pooja Majumdar aged 20 years d/o Sh. Ramesh Majumdar , r/o Village Chukti Deoria, P.O. Kichha, Tehsil & Distt. Udham Singh Nagar (U.K.) have filed an application in the court of undersigned u/s 5 of the Special Marriage Act, 1954 in which they have stated that they intend to solemnize their marriage within three months of calendar.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage, can file the objections personally or in writing before this court on or before 04-10-2024. The objection received after 04-10-2024 will not be entertained and marriage will be registered accordingly.

Issued today on 12-08-2024 under my hand and seal of the court.

Seal.

Sd/-  
(DR. ROHIT SHARMA, HAS),  
Marriage Officer-cum-SDM,  
Sujanpur, District Hamirpur (H.P.).



---

**In the Court of Dr. Rohit Sharma, HAS, Marriage Officer-cum-Sub-Divisional Magistrate,  
Sujanpur, District Hamirpur (H.P.)**

In the matter of :

1. Vipan Kumar aged 46 years s/o Sh. Gian Chand, r/o Village Swahal, P.O. Ree, Tehsil Sujanpur, Distt. Hamirpur (H.P.).

2. Kavita Sharma 54 years d/o Hansh Raj, r/o Village Sohar, P.O. & Tehsil Sandhole, District Mandi (H.P.)  
.. *Applicants.*

*Versus*

General Public

.. *Respondent.*

*Subject.*— Application for the registration of Marriage u/s 16 of Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001).

Vipan Kumar aged 46 years s/o Sh. Gian Chand, r/o Village Swahal, P.O. Ree, Tehsil Sujanpur, Distt. Hamirpur (H.P.) and Kavita Sharma 54 years d/o Hansh Raj, r/o Village Sohar, P.O. & Tehsil Sandhole, District Mandi (H.P.) have filed an application alongwith affidavits in the court u/s 16 of the Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony on 30-04-2007 at Village Sohar, P.O. & Tehsil Sndhole, District Mandi (H.P.) as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage, can file the objections personally or in writing before this court on or before 04-10-2024. After that no objection will be entertained and marriage will be registered accordingly.

Issued today on 12-08-2024 under my hand and seal of the court.

Seal.

Sd/-  
(DR. ROHIT SHARMA, HAS),  
*Marriage Officer-cum-SDM,*  
*Sujanpur, District Hamirpur (H.P.).*

---

**Before the Court of Assistant Collector 1st Grade-cum-Tehsildar, Sujanpur,  
Distt. Hamirpur (H. P.)**

Smt. Poonam Bala d/o Sh. Bali Ram, r/o Village Thara, P.O. Patlander, Tehsil Sujanpur, District Hamirpur (H.P.)  
.. *Applicant.*

*Versus*

General Public

. . Respondent.

*Subject.*— Regarding registration of Birth under section 13(3) of Birth & Death Act, 1969.

Smt. Poonam Bala d/o Sh. Bali Ram, r/o Village Thara, P.O. Patlander, Tehsil Sujanpur, District Hamirpur (H.P.) has moved an application before the undersigned under section 13(3) of Birth & Death Act, 1969 alongwith affidavits and other documents stating therein that she has born on 07-10-1977 at Village Thara, P.O. Patlander, Tehsil Sujanpur, District Hamirpur (H.P.) but her date of birth could not be entered in the record of Gram Panchayat Patlander, Tehsil Sujanpur, District Hamirpur (H.P.).

Therefore, by this proclamation, the general public is hereby informed that any person having any objection for the registration of delayed date of birth of Smt. Poonam Bala d/o Sh. Bali Ram may submit their objections in writing in this court on or before 21-09-2024 failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 22-08-2024.

Seal.

Sd/-  
*Assistant Collector 1st Grade-cum-Tehsildar,  
Tehsil Sujanpur, District Hamirpur (H.P.).*

---

**In the Court of (Aprajita Chandel, HPAS), Sub-Divisional Magistrate  
Exercising the Powers of Marriage Officer, Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Ankur Rattan s/o Krishan Chand Rattan, r/o Village Gauna, P.O. Karour, Tehsil Nadaun, District Hamirpur (H.P.).
2. Jyoti Sharma Divorcee of Ajay Sharma, presently d/o Som Dutt Sharma, r/o Village House No. 198, Ward No. 3, Pratap Nagar, Hamirpur (H.P.)

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application under section 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in this court of undersigned in which they have stated that they have solemnized their marriage on 06-03-2024 at Har Har Mahadev Mandir,

VPO Dehlan, Distt. Una and they are living as husband and wife since then. Hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who has the objections regarding this marriage can file the objections personally or in writing before this office on or before 27-09-2024 at 11.00 A.M. The objection(s) after 27-09-2024 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per law prescribed.

Issued on this 23-08-2024 under my hand and seal of the office.

Seal.

Sd/-  
(APRAJITA CHANDEL, HPAS),  
*Sub-Divisional Magistrate-cum-Marriage Officer,*  
*Nadaun, District Hamirpur (H.P.).*

---

**In the Court of (Aprajita Chandel, HPAS), Sub-Divisional Magistrate  
Exercising the Powers of Marriage Officer, Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Shubham Dhiman s/o Madan Lal, r/o Village Bharoli Bhagor, P.O. Jhallan, Tehsil Nadaun, District Hamirpur (H.P.).

2. Kavita Kumari d/o Santosh Kumar, r/o Village Takroon, P.O. Gwalpathar, Tehsil Nadaun, District Hamirpur (H.P.)

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application under section 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in this court of undersigned in which they have stated that they have solemnized their marriage on 13-08-2024 at Nagani Mata Temple, Jawalamukhi, Distt. Kangra (H.P.) and they are living as husband and wife since then. Hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who has the objections regarding this marriage can file the objections personally or in writing before this office on or before 04-10-2024 at 11.00 A.M. The objection(s) after 04-10-2024 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per law prescribed.

Issued on this 23-08-2024 under my hand and seal of the office.

Seal.

Sd/-  
(APRAJITA CHANDEL, HPAS),  
*Sub-Divisional Magistrate-cum-Marriage Officer,*

*Nadaun, District Hamirpur (H.P.).*

---

**In the Court of (Aprajita Chandel, HPAS), Sub-Divisional Magistrate  
Exercising the Powers of Marriage Officer, Nadaun, District Hamirpur (H.P.)**

In the matter of:

1. Ranjeet Singh s/o Parkash Chand, r/o Village Ludrial, P.O. Fatehpur, Tehsil Nadaun, District Hamirpur (H.P.).

2. Priyanka Thakur widow Rajesh Kumar, r/o Village Kotla, P.O. Hanuman Badog, Tehsil Arki, Distt. Solan at presently d/o Shayam Lal, r/o Village Hawani Kot, P.O. Mangal, Tehsil Arki, District Solan (H.P.)

*Versus*

General Public

*Subject.*— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application under section 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in this court of undersigned in which they have stated that they have solemnized their marriage on 09-08-2024 at Shiv Mahadev Mandir, Putriyala, Distt. Kangra (H.P.) and they are living as husband and wife since then. Hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who has the objections regarding this marriage can file the objections personally or in writing before this office on or before 03-10-2024 at 11.00 A.M. The objection(s) after 03-10-2024 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per law prescribed.

Issued on this 23-08-2024 under my hand and seal of the office.

Seal.

Sd/-  
(APRAJITA CHANDEL, HPAS),  
*Sub-Divisional Magistrate-cum-Marriage Officer,*  
*Nadaun, District Hamirpur (H.P.).*

---